

NRI Deposits in Banks in Tamil Nadu

4386. DR. (SHRIMATI) K.S. SOUNDARAM: Will the Minister of FINANCE be pleased to state:

(a) the amount of deposits made by NRIs in Tamil Nadu in various banks; and

(b) the banks in Tamil Nadu in which maximum deposits have been made by NRIs alongwith the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). The information is being collected and will be laid on the Table of the House.

Undisbursed External Development Finance

4387. SHRI R. SURENDER REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether about \$30 billion of committed external development finance had remained undisbursed as on November, 1991 because of the budgetary constraints;

(b) if so, the details of those public sector projects which have been unable to use external development finance for want of domestic budgetary resources;

(c) whether the Government propose to transfer such public sector projects to the joint sector alongwith private investors who can contribute the rupee funds; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESH-

WAR THAKUR): (a) Yes, Sir. The undisbursed aid as on 30.11.1991 was equivalent to US \$ 29.62 billion. However, the non-utilisation of this aid was on account of the factors explained in response to part (d) below.

(b) Does not arise.

(c) No, Sir.

(d) Most of the external assistance is tied to specific projects and the disbursements are, therefore, linked to the project implementation schedule. The pace of actual implementation varies from project to project. However, the loan amount not utilised during a particular financial year does not normally lapse and would be carried forward for utilisation in the subsequent years. Government have taken a number of steps to accelerate the implementation of externally aided projects and the utilisation of external assistance. These include simplification of procedures for release of foreign exchange and tender evaluation, passing on of 100% external assistance to States, and advance releases on account of externally aided projects. Monitoring of externally aided projects has also been intensified.

Credit from Foreign Banks

4388. DR. D. VENKATESWARA RAO: Will the Minister of FINANCE be pleased to state:

(a) whether the Union Government are aware that the foreign banks have refused to give fresh credit to India as reported in the 'Indian Express' dated August 6, 1992;

(b) if so, the reasons therefor; and

(c) the steps taken/proposed to be taken by the Government in this regard.